



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-65/2005/5564/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Malaya Deb,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati, the 18<sup>th</sup> September, 2019.

Sub:- **Station leave permission.**

Ref:- Your letter No. FC/Sil/2019/267 dtd. 16.09.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the morning of 19.09.2019 till the morning of 25.09.2019, has been granted. The Counsellor, Family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-65/2005/5565/A, dated 18.9.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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